## **COURT - I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA No. 265 of 2017 IN DFR No.801 of 2017

**Dated: 16<sup>th</sup> May, 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Ambuja Cement Limited ....Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Piyush Joshi

Saurabh Jain

## <u>ORDER</u>

## IA No. 265 of 2017

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 12.07.2017. Dasti, in addition, is permitted.

List the matter on <u>12.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt